

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

9. I.A. 925/2020
IN
C.P.(IB) -98(MB)/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **16.02.2021**.

NAME OF THE PARTIES: Hindustan Zinc Limited
V/s
Western Coalfields Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Counsel appearing for the applicant, Mr. Pallav Mongia is present and informed this Tribunal that the above Company Petition pertains to Court no.2 and was wrongly listed before this Bench. The matter was passed over to verify the correct position and accordingly after verification by the court officer Ms. Nilima Khanolkar confirmed that the above Company Petition was assigned to Court no. 3 as per the records of the registry and was wrongly listed before Court no.2 on two occasions. Therefore, this Bench hereby conforms that the above Company Petition pertains to this court and would be disposed of by this bench. List this matter on 01.03.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)